NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

C.P.(IB)139/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.04.2024**

NAME OF THE PARTIES: **BANK OF BARODA V/s MR. JITENDRA V KIKAVAT PERSONAL GUARANTOR CD M/S MAHAVIR ROADS AND INFRASTRUCTURE PVT LTD**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Siddharth Shankar, Advocate i/b Agarwal & Dhanuka Legal appeared for the Respondent.
2. Mr. Kairav Trivedi, RP present.
3. Learned Counsel for the RP in person present and informs that Financial Creditor has filed a counter to the reply filed by the Personal Guarantor. Two weeks' time granted to the Personal Guarantor.
4. List this matter on **13.05.2024** for hearing.
5. Registry is directed to accept hard copies of the Reply.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna